

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI SPECIAL BENCH  
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER JUDICIAL  
: Ms. ANURADHA SANJAY BHATIA – MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.11.2023 AT 10:15 A.M.**

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP/10/241/AMR/2021		241	Dr. SKE Appa Rao & 3 others Vs SKE Susruta Institute of Medical Sciences Private Limited & 15 others
	IA(Companies Act)/7/2023 in IA(Companies Act)/4/2023	Rule 11 of NCLT Rules	Dr. SKE Apparao Vs. Dr. P. Krishnam Raju & Anr.
	IA(Companies act)5/2022	Rule 11	Dr. SKE Apparao & 3 others Vs. SKE Susruta Institute of Medical Sciences Private Limited & 15 others

**ORDER**

Mr. Aniketh, Ld. Proxy Counsel for the Petitioners and Mr. Sarat Chandra, Ld. Counsel for R1 to R3 and R5 to R12 present. At the request of both the counsel for hearing, list the matter on 19.12.2023.

List all the IAs for hearing along with CP on 19.12.2023.

Sd/-  
**MEMBER TECHNICAL**

Sd/-  
**MEMBER JUDICIAL**